

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P. (S) No. 3849 of 2020

Ram Kumar Singh. ... ..Petitioner

-Versus-

The Office of Hon'ble Lokayukta, Jharkhand through its  
Secretary & Ors. ... ..Respondents

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioner : Mr. Siddhartha Ranjan, Advocate.  
For the Res. No. 1 & 2 : Mr. Rajesh Kumar, Advocate.  
For the Res. No. 3 & 4 : Mrs. Shivani Kapoor, Advocate.

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**04/ 25.03.2021** Learned Counsel for the petitioner prays for some time to file  
rejoinder to the counter-affidavit.

Prayer is allowed.

Put up this case on 26.04.2021.

Till the next date of listing, interim order passed on 06.01.2021 shall  
remain in force.

**[Dr. S.N.Pathak, J.]**

P.K.S.